

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).20128-20129/2005.

(From the judgement and order dated 28/02/2005 in WP No.110/2005 &
WP No.9412/1998 of The HIGH COURT OF A.P. AT HYDERABAD)

GOVERNMENT OF A.P.AND ORS.

Petitioner(s)

VERSUS

V.APPALA SWAMY

Respondent(s)

[With appln(s) for permission to file additional documents; with prayer
for interim relief and office report]
(For Final Disposal)

Date: 01/12/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mrs. D. Bharathi Reddy, Adv. (N.P.)

For Respondent(s)

Mr. R.V. Kameshwaran, Adv. (N.P.)

UPON hearing counsel the Court made the following

O R D E R

Nobody appears.

Put up in January 2007.

(Subhash Chander)

Court Master

(Pushap Lata Bhardwaj)

Court Master